## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/632/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S)

: AML STEEL & POWER LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Bhagrath Kaishnan. Reverthy.s

Sugaryat.
Por (Ma. Spinoth Spideran).

Geetlanjalli T Aiyar d Dolia.

Kesponden 1

Greethanjalli s

## ORDER

Counsels representing both the parties are present and stated that the efforts made by the respondent/corporate debtor for selling the property of the company for the purpose of paying the amount claimed by the petitioner is in progress. Counsel for respondent prayed for time to make submissions in this regard. Time is extended at request with a direction to both the counsels to make submissions on the next date of hearing, if the arrangement fails. Put up on 11.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)